

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 917 /A

From :- Smti. K. Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 7<sup>th</sup> February, 2018.

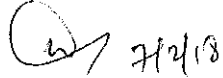
Sub: **Permission for Head Quarter Leave.**

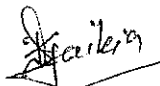
Ref:- Your letter No. DJ.XII-2/2818/494/E Dated 02.02.2018.

Sir,

With reference to the above, I am directed to inform you that you may attend Court until 1 P.M. on 07.02.2018 and then proceed to the National Judicial Academy, Bhopal to attend the 'National Seminar for Principal District & Sessions Judges on access to Justice and Legal Aid' and you have been granted Head Quarter leave permission till the morning of 15.02.2018.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

  
06/02/18